

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 3
689/2016

IN THE MATTER OF:

EMAAR Developers Ltd and EMAAR
MGF Land Ltd

.... Petitioner

Order U/s. 230-232

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Sr. Adv. U. K. Chaudhary, Adv. Manisha
Chaudhary, Adv. Mansumyer Singh, Adv.
Manisha Sharma, Adv. Shravan
Chandrashekhkar, Adv. Misbahul Haque, Adv.
Ritu Raj for Applicant in CA-128/2020, Adv.
Pooja M. Saigal, Adv. Yudhister Singh, Adv.
Ishank Jha

For the Respondent :

ORDER

Ivn. P-11/2023, CA-205/2022, CA-128/2020, CA-159/2020

At request and by consent, list the matter **alongwith CP-173/241-242/PB/2019 on 09.05.2024.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

25.04.2024
Lalit